



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/6201/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Alokeswar Bhattacharyya,
Presiding officer, Industrial Tribunal,
Guwahati

Dated Guwahati the 24th October, 2019.

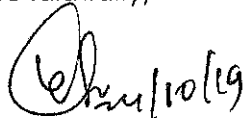
Sub: **Casual leave.**

Ref:- Your letter No. IT.3/2019/423 dated 21.10.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 22.10.2019, as prayed for.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
Rolao

Memo NO.HC.VII-79/2004/62021A, dated 24.10.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)